

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 22549/2014

SARVESHWARI SMOOH SANSTHAN DEVASTHAN

Petitioner(s)

VERSUS

BOARD OF REVENUE U P AND ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 14/05/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Senthil Jagadeesan, Adv.

For Respondent(s)

Mr A Mukunda Rao, Adv.
Mr. Sridhar Potaraju, Adv.UPON hearing the counsel the Court made the following
O R D E R

Service of respondent nos. 1 to 3 is still awaited.

Counter affidavit of respondent no.4 has been filed.

List again on 13.8.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.05.18
11:38:32 IST
Reason: